

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub:ESTABLISHMENT – High Court of Andhra Pradesh – Sri M. Guru Nath, XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada is appointed as Officer-on-Special Duty, to discharge the functions of Secretary, A.P. High Court Legal Services Committee, Amaravati – **Orders – Issued.**

ORDER: ROC.No.752/2022-Estt., Dated 28.10.2022.

The Hon'ble Chief Justice is pleased to pass the following order:

Sri M. Guru Nath, XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada is appointed as Officer-on-Special Duty, to discharge the functions of Secretary, A.P. High Court Legal Services Committee. He shall draw his pay and allowances in the post of XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada. He shall hand over charge of the Post of XIII Additional District and Sessions Judge (Fast Track Court), Vijayawada to XIV Additional District and Sessions Judge, Vijayawada. He shall report before the Hon'ble Chairman, A.P. High Court Legal Services Committee, Amaravati on or before 31-10-2022.

y. Lakshman Rao
28/10/2022
REGISTRAR GENERAL

To
The Officers – concerned.

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships).
3. The Hon'ble Chairman, A.P. High Court Legal Services Committee, Amaravati.
4. All the Registrars, High Court of Andhra Pradesh.
5. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
(with a request to direct the concerned to upload the above proceedings on the High Court's website).
6. All the Officers of the High Court of Andhra Pradesh.
7. All the Section Heads, High Court of Andhra Pradesh.
8. All the Unit Heads in the State of Andhra Pradesh.
9. The Member Secretary, A.P. State Legal Services Authority.

10. The Secretary, A.P. High Court Legal Services Committee.
11. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam.
12. The Special Judge for Trial of CBI Cases, Visakhapatnam
13. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
14. The Judge, Family Courts, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
15. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
16. The Chairman, Co-operative Tribunal, Vijayawada.
17. The Secretary to Governor, for the state of Andhra Pradesh.
18. The Chief Secretary to Government, Government of Andhra Pradesh
19. The Secretary to Government, Law (L.A. & J – Home Courts) Dept., Government of Andhra Pradesh.
20. The Registrar, A.P. Lokayukta, Hyderabad.
21. The Secretary, Bar Council of A.P.
22. The Advocate General, Andhra Pradesh.
23. The Public Prosecutors, High Court of Andhra Pradesh.
24. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (for publication in Official Gazette).